GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:928 ANSWERED ON:25.11.2009 EDUCATION CESS Agarwal Shri Jai Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Education Cess collected by the Government during the last three years;

(b) the amount disbursed to each State and Union Territory out of the amount collected during the said period; and

(c) the target set for collecting Cess during the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a)to (c): The details of Education Cess collected by the Government during last three years are given below:

Amount (Rs. in Crores)

Year Primary Secondary & Total Education Cess Higher Education Education Cess Cess

2006-07 5568 Nil 5568

2007-08# 6210 2895 9105

2008-09 6171 2659 8830

2009-10 5560 2780 8340

(Budget Estimates)

Secondary & Higher Education Cess was introduced w.e.f. 1.4.2007

Education Cess is not a part of the net proceeds of the divisible pool of sharable taxes based on constitutional provisions and as per the recommendations of the Twelfth Finance Commission. The proceeds of 2% Education Cess for primary education credited into a non-lapsable fund called Prarambhik Shiksha Kosh (PSK) are utilized exclusively for Sarva Shiksha Abhiyan (SSA) and Mid-Day Meal (MDM) Scheme. Expenditure on SSA and MDM Scheme is incurred from PSK after the funds provided by way of Gross Budgetary Support (GBS) are fully utilized. No specified allocation is made separately to States/UTs against the amount collected through Education Cess. Assistance under PSK is released to States/UTs as per the schematic pattern and budgetary allocation for SSA and MDM Scheme. Regarding 1% additional cess for Secondary & Higher Education, only Gross Budgetary Support is provided to Department of Higher Education (HE) to meet its budgetary requirement & no separate allocation is made from the funds

generated from this 1% additional cess.